## Vocationalisation of Higher Secondary Level Education

1996. SHRI GOVINDRAO ADIK: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) Whether Government are aware of the study conducted by the PSS Central Institute of Vocational Education of his Ministry which highlights the need for top priorty attention to vocationaKse higher secondary level education for imparting training to middle-level manpower requirement in the agriculture sector; and
- (b) if so, the details of the study and the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) No. Sir. However Pt. Sunderlal Sharma Central Institute of Vocational Education has published a compendium entited "Skilled manpower in agriculture; prospects and modalities for development". The technical papers included in compendium deal with the prospects of vocational education and manpower requirements at the middle-level in various sectors of agriculture.

## Fishing Harbours and Landing Centres in Coastal States

1997. SHRI SATYANARAYANA DRONAMRAJU: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of fishing harbours and landing centres set up in the coastal State, State-wise; and
- (b) the details of the funds allocated by the Central Government in each case?

THE MINISTER OF AGRICULTURE (SHRI CHATORANAN MISH-RA): (a) and (b) Details of fishing har-

bours and landing centres set up with Central assistance in the coastal States, statewise and the sanctioned cost of each project is given in the statement at Anne-xure. [See Appendix 178, Annexure No.42]

## **Repair of Monuments**

1998. SHRI S.M. KRISHNA: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

- (a) whether Government are aware about the ruinous condition of some of the monuments;
- (b) whether any reports have been submitted by the management of those monuments about their deteriorating condition; and
- (c) if so, the details thereof and steps taken to repair those monuments?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The maintenance and conservation of centrally protected monuments is a condinuous process. The centrally protected monuments are managed by the Archaeological Survey of India through its Circle Offices spread all over India, these monuments are inspected regularly by the Officers from the Circles/Branches as well as from the Directorate. Conservation measures are taken up according to actual needs of individual monuments and as per the availability of resources. For the current financial year about 300 centrally protected monuments have been proposed for comprehensive repairs.

Liberalisation of Railway Refund Rules

1999. SHRI V. RAJESHWAR RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Refund Rules have been liberalised;